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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 995/89

New Delhi, dated the 8th March, 1994

Hon'ble Sh. N.V. Krishnan, Vice Chairman(A)
Hon'ble Mr. B.S. Hegde, Member(J)

Mrs. Kiran Wadhwa
Resident of E-1/27,
Lajpat Nagar-I,
New Delhi-110024

... Applicant

(None for the applicant)

Versus

1. Delhi Administration, through
Director of Education, Old. Sectt.,
Delhi.
2. Joint Director (Admn),
Dte. of Education, Old. Sectt., Delhi.
3. Union of India, through
Secretary,
Ministry of Human Resource Development,
(Deptt. of Culture) Shastri Bhawan.

... Respondents.

ORDER(ORAL)

(Hon'ble Sh. N.V. Krishnan, Vice Chairman(A))

Applicant has filed this O.A. for a direction to the respondents to create one S.G. Post in the scale of Rs 840-1200 (pre-revised) in respect of Keeper Curator and fix the pay of the applicant in the said scale, with retrospective effect. Applicant has produced Ann-1 letter dated 5.8.1988 of the Dte. of Education, Delhi Admn. addressed to the Ministry of Human Resources & Development Shastri Bhawan, New Delhi asking for communication of

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of necessary sanction for introducing the selection grade
for non teaching posts in Group 'C and D'

2. In the reply filed by the respondents, it is stated that one selection grade post of Keeper Curator has been created w.e.f. 1.8.76 in the pay scale of Rs 775-1000-DPC was held and applicant was appointed by the order dated 10.5.90(Ann.R-II) she has been given selection grade w.e.f. 1.8.1984.


3. The applicant, however, contends that selection grade be given from the earlier date.

4. We notice from the Ann.5 representation dated 22.2.1989 addressed to the Jt. Director of Education(Admn) Old Sectt., Delhi ^{at} ~~where~~ she stated that she became eligible for grant of selection grade w.e.f. 1.8.1984 and the same be given to her from that date.

5. Therefore, no grievance survives. The application ^{now} has/become ^{is} infructuous and, dismissed accordingly.


(B.S. Hegde)

Member(J)


8.3.94
(N.V. Krishnan)

Vice Chairman(A)